

Under highway sector the allocation in the current year and the last three years in Uttar Pradesh and Bihar is as follows:

Head	Year	Amount in crores	
		Bihar	Uttar Pradesh
National Highway (original)	2009-10	245.45	388.74
	2010-11	199.15	452.62
	2011-12	247.54	359.21
	2012-13*	40.67	58.16
Central Road Fund	2009-10	54.04	140.65
	2010-11	48.30	148.44
	2011-12	60.89	177.06
	2012-13*	10.77	30.79
Economic Importance and Inter-State connectivity	2009-10	0.00	6.15
	2010-11	6.71	8.27
	2011-12	0.00	13.57
Left Wing Extremism	2009-10	0.00	0.00
	2010-11	160.00	15.00
	2011-12	200.00	24.00
	2012-13*	198.00	12.00

* Vote an Account

(d) The matter for increasing allocation is continuously taken up with Planning Commission and Ministry of Finance.

Amount invested in Jammu and Kashmir under CRF

3805. SHRI G.N. RATANPURI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposals received and approved for each State and Union

Territory under CRF during year 2011-12 and the value of each proposal/project;

(b) the reasons for not approving proposals, if any; and

(c) the amount received by or invested in different districts of J&K under CRF during last three years, district-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The State-wise/Union Territory-wise details of proposals received and approved under Central Road Fund (CRF) during 2011-12 along with total cost of the project are given in Statement (*See below*).

(b) The proposals furnished by the respective State Governments under CRF are approved in accordance with Central Road Fund (State Road) Rules, 2007, subject to overall availability of funds and *inter-se* priority of works and shall be limited to the bank of sanctions which shall not normally exceed, at any point of time, two times of the annual accrual for the year,

(c) Allocation of funds to the States from CRF is made State-wise and not District-wise. The details of the amount accrued and released for the State of Jammu and Kashmir during last three years are as under:

Year	Accrual (Rs. In crore)	Released (Rs. in crore)
2009-10	86.81	86.81
2010-11	96.97	97.79
2011-12	110.59	108.61

Statement

State-wise/UT-wise details of proposals received and approved under Central Road Fund (CRF) during the year 2011-12

Sl. No	State	Proposals received		Proposals approved	
		No	Amount (Rs in crore)	No	Amount (Rs in crore)
1	2	3	4	5	6
1.	Andhra Pradesh	0	0	0	0
2.	Arunachal Pradesh	10	70	10	70

1	2	3	4	5	6
3.	Assam	0	0	0	0
4.	Bihar	7	202.708	7	202.708
5.	Chhattisgarh	27	667.08	0	0
6.	Goa	0	0	0	0
7.	Gujarat	0	0	0	0
8.	Haryana	0	0	0	0
9.	Himachal Pradesh	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0
11.	Jharkhand	0	0	0	0
12.	Karnataka	0	0	0	0
13.	Kerala	108	1425	0	0
14.	Madhya Pradesh	0	0	0	0
15.	Maharashtra	388	2200	0	0
16.	Manipur	0	0	0	0
17.	Meghalaya	0	0	0	0
18.	Mizoram	1	9.29	1	9.29
19.	Nagaland	0	0	0	0
20.	Odisha	11	220	0	0
21.	Punjab	0	0	0	0
22.	Rajasthan	0	0	0	0
23.	Sikkim	0	0	0	0
24.	Tamil Nadu	75	499.42	0	0
25.	Tripura	1	4.74	1	4.74
26.	Uttar Pradesh	16	145.94	16	145.94
27.	Uttarakhand	0	0	0	0

1	2	3	4	5	6
28.	West Bengal	3	248.63	0	0
Union Territories					
29.	Andaman and Nicobar Islands	0	0	0	0
30.	Chandigarh	0	0	0	0
31.	Dadra and Nagar Haveli	0	0	0	0
32.	Daman and Diu	0	0	0	0
33.	Delhi	1	45.24	1	45.24
34.	Lakshadweep	0	0	0	0
35.	Puducherry	0	0	0	0

Upgradation of roads passing through Gujarat

3806. SHRI NATUJI HALAJI THAKOR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Gujarat has one of the longest coast lines, very large port traffic and is industrialised and hence its roads carry very heavy traffic but despite this none of the approximately 4340 Km. of roads are upgraded to National Highways between 2007-08 to 2009-10, passing through the State of Gujarat; and

(b) if so, whether Government of India intend to upgrade highways in Gujarat to National Highways in near future?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Expansion of National Highways network is a continuous process and declaration of new National Highways is taken up from time to time depending upon the requirement of connectivity, *inter-se* priority and availability of funds. The Government has already declared 751 km. length of State roads in the State of Gujarat as National Highway during 2011-12

Non-upgradation of road in Gujarat

3807. SHRI NATUJI HALAJI THAKOR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that recently Government of India upgraded some